

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.2253
TO BE ANSWERED ON THE 31ST JULY, 2018

IMPORT OF BANNED GM SEEDS

2253. SHRI DUSHYANT CHAUTALA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE ¤ãðŠääÓã एवं किसान कल्याण ½ãâ“ããè
be pleased to state:

- (a) whether it is a fact that hundreds of tonnes of banned Genetically Modified (GM) seeds are being imported into the country for cultivation;
- (b) if so, the details thereof;
- (c) whether the Government has also formulated any mechanism to monitor and restrict the import of banned GM seeds into the country; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

¤ãðŠääÓã एवं किसान कल्याण ½ãâ“ããÈã¼ã ½ãñã Äã¾ã ½ãâ“ããè (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) & (b): No Madam.

(c) & (d): Import of Genetically Modified Seeds is governed under the provisions of Environment Protection Act, 1986, Environment Protection Rules 1989 and amendments made there under.
